

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

ROC.NO. 02 /2025 – STATIONERY,

The High Court intends to purchase 2 Nos. of High-end/Industrial Paper Shredding Machines.

Quotations in sealed covers are invited from the reputed agencies for supply of “**High-end/Industrial Paper Shredding Machines of various models**” on credit basis for use of the High Court of Andhra Pradesh.

The intending bidder, in its quotation, should mention separately the prices of the Shredding Machine as per the capacity by giving all the technical details of the machine and should also mention the basic price and GST or any other tax separately in the quotation.

The intending bidder may submit its sealed quotation to the undersigned superscribing “Quotation for supply of High-end/Industrial Paper Shredding Machine” during office hours i.e., 10.30 a.m. to 5.30 p.m. on or before 28.02.2025 at 2nd Floor of High Court Buildings, Nelapadu, Amaravati-522 239, either in person or through post. The quotations received after the said time and date will not be considered.

The intending bidder shall give demonstration of the machine/s in the High Court buildings, as and when called.

The successful tenderer should deliver and install the machine as per the directions of the Stationery Section, High Court of A.P., Nelapadu, Amaravati at its/his/her own expenses.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
DT:13.02.2025

P. Damini
13/2/25
REGISTRAR (MANAGEMENT)